

# **Rejection of application for certificate of registration**

**December 3, 1998**

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on December 2, 1998 the application for certificate of registration submitted by M/s. Andal Financial Services Ltd., 5-9-22/102, Adarsh Nagar, Hyderabad - 500 463.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**Maureen Shankar  
Manager**

**Press Release:1998-99/722**